

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 179 of 2010**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

16/05.04.2021 Heard Ms. Lavanya Gadodia, learned counsel for the petitioner through V.C.

2. Put up this case on **22.04.2021** for further argument.

(Deepak Roshan, J.)

Pramanik/